

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P No. 71/(MAH)/2017
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 15.06.2017

NAME OF THE PARTIES: M/s. Sansara Developers India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
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ORDER

CSP 63/230-232/NCLT/MB/MAH/2017
CSP 64/230-232/NCLT/MB/MAH/2017
CSP 65/230-232/NCLT/MB/MAH/2017
CSP 66/230-232/NCLT/MB/MAH/2017
CSP 67/230-232/NCLT/MB/MAH/2017
CSP 68/230-232/NCLT/MB/MAH/2017
CSP 69/230-232/NCLT/MB/MAH/2017
CSP 70/230-232/NCLT/MB/MAH/2017
CSP 71/230-232/NCLT/MB/MAH/2017
CSP 72/230-232/NCLT/MB/MAH/2017
CSP 73/230-232/NCLT/MB/MAH/2017

An Order dated 14.6.2017 having come from the National Company Law Tribunal, New Delhi that there shall be Special Bench at Mumbai from 19.6.2017 to 23rd June, 2017, comprising of Smt. Ina Malhotra, Member (Judicial), list this matter on 21.6.2017 before the Special Bench.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)